(SHRI DHANIK LAL MANDAL): (a) Yes, Sir.

(b) The States have been asked to review their legislation. The question whether any legislations hould be included under the Ninth Schedule can be considered after this review is completed.

Block level plans

4649. SHRI MOHINDER SINGH SAYIAN WALA: Will the Minister of PLANNING be pleased to state:

(a) whether it is proposed to launch block level plans in some 500 selected blocks in the country;

(b) whether the broad framework of such block levels plans has since been finalised; and

(c) if so, the number of such blocks selected in Punjab and where?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) to (c). A Working Group has been constituted to prepare guidelines for block level planning. The number of blocks to be taken up for planning and other details will be decided after the receipt of the report of the Working Group.

Registration of new power looms

4650. SHRI PARMANAND GOVINDJIWALA: Will the Minister of INDUSTRY be pleased to state:

(a) whether the Textile Commissioner has received any application for registration of new power looms through the Co-operative and Industrial Department of M.P. during 1974 and 1976;

(b) whether it is also a fact that quite a large number of persons have deposited registration fees in the State Bank of India and the applications for registration of power looms were accompanied by the challans; and

(c) if so, how many applications were received by the Textile Commissioner and how much amount was deposited?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI): (a) to (c). During 1974-76, power had been delegated to the State Governments for issue of permits in respect of powerlooms covered under State quota. As such Textile Commissioner does not have full details of applications/looms for which permits had been issued.

विकास केन्द्रों की स्थापना

4651. **श्री छीतूभाई गामित** : क्या **योजना** मंत्री यह बताने की कृपा करेंगे कि :

(क) इस तथ्य की दृष्टि से कि देश की समूची आयोजन अवधि के दौरान अब तक नगरीय ग्रामीण तथा आदिवासी क्षेत्रों का असंतुलित विकास हुआ हैं, छठी पंचवर्षीय योजना के अधीन सभी क्षेत्रों का संतुलित विकास करने के लिए तैयार किए गए विशेष कार्यक्रम का स्वरूप क्या है ;

(ख) क्या असंतुलित विकास को रोकने के लिए विकास केन्द्र खोलने की आवश्यकता है ;

(ग) यदि हां, तो छटी पंचवर्षीय योजना के अधीन सभी क्षेत्रों के संतुलित विकास के लिए विकास केन्द्रों की स्थापनाहेतु कोई योजना तैयार करने का विचार है और तत्सम्बन्धी ब्यौरा क्या है ; और

(घ) विकास केन्द्रों की स्थापना करके देश के किन क्षेत्रों का विकास किया जा रहा है और इस सम्बन्ध में किए गए प्रयोगों के क्या परिणाम निकले हैं ?

प्रधान मंत्री (श्री मोरारजी देसाई) : (क) नई योजना की सामान्य नीति से अधिक संतुलित विकास होने की आशा है ; योजना का मुख्य बल रोजगार उत्पन्न करने और गरीबी को दूर करने पर है। कमजोर वर्गों को काम और सेवाओं से सहायता दिए जाने के परिणाम स्वरूप, अधिक गरीबी वाले (इसलिए पिछड़े) क्षेत्रों को समनरूप अधिक लाभ पहुंचेगा। (रोजगार प्रधान) क्षेत्र विकास से हरेक राज्य के सबमे अधिक पिछड़े भागों पर अधिक प्रभाव होने की आशा है। इसके अतिरिक्त, कृषि ग्रामीण और लघु